# CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

### Original Application No. 755 of 2005

Jabalpur, this the 23<sup>rd</sup> day of August, 2005

Hon'ble Shri M.P. Singh, Vice Chairman Hon'ble Shri Madan Mohan, Judicial Member

R.A. Biswas, S/o. Shri B. Mahesh, aged about 46 years, posted as Assistant Accounts Officer under Controller of Finance & Accounts (Fys), Vehicle Factory, Jabalpur, resident of 57/14, Lekha Nagar, Ridge Road, Jabalpur (MP).

**Applicant** 

(By Advocate - Shri G.P. Dubey)

### Versus

- 1. Government of India, Ministry of Defence,
  Department of Defence Accounts, through
  it's Secretary (Defence/Finance), South Block,
  New Delhi 110011.
- 2. Controller General Defence Accounts, West Block-V, R.K. Puram, New Delhi.
- 3. Joint Controller of Accounts (Admin.), 10-A, S.K. Bose Road, Kolkatta.
- 4. Controller of Finance & Accounts (Fys.), Vehicle Factory, Jabalpur (MP).

Respondents

(By Advocate - Shri R.S. Siddhiqui)

#### ORDER (Oral)

## By M.P. Singh, Vice Chairman -

The learned counsel for the applicant seeks permission to withdraw this Original Application. Permission is granted. Accordingly, this Original Application is dismissed as withdrawn.

(Madan Mohan)
Judicial Member
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(M.P. Singh)
Vice Chairman

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